

Central Administrative Tribunal
Principal Bench

OA No. 3847/2017

New Delhi this the 03rd day of November, 2017

Hon'ble Sh. Raj Vir Sharma, Member (J)
Hon'ble Sh. Uday Kumar Varma, Member (A)

1. Sh. Nepal Prasad (Head Maintainer)
(Aged about 34 yrs., Group 'C'
(Emp. No. 5916) (General)
S/o (Late) Sh. Ram Bilas
R/o G-503, Metrol Vihar
Mukundpur Staff Quarter,
Arihant Marg, Model Town,
New Delhi-110033.
2. Sh. Jaspreet Dhingra (Head Maintainer)
(Aged about 32 yrs., Group 'C'
(Emp. No. 6284) (General)
S/o Sh. Amarjeet Singh Dhingra
R/o B-26, IVth Floor, DMRC Staff Quarter,
Metro Vihar, Yamuna Bank,
Shakarpur, Delhi-110092.
3. Sh. Raj Kumar Yadav (Head Maintainer)
(Aged about 34 yrs., Group 'C'
(Emp. No. 7506) (General)
S/o Sh. Suresh Kumar Yadav
R/o E-106, Metro Vihar, Najafgarh,
New Delhi-110043.
4. Sh. Tarun Kumar (Senior Maintainer)
(Aged about 30 years., Group 'C')
(Emp. No. 9655) (General)
S/o (Late) Sh. Jai Kishan Saini
R/o K-Block, House No. 21/23, Street No.15
& 02, West Ghonda, Delhi-110053.
5. Sh. Sabyasachi Pati (Senior Maintainer)
(Aged about 32 yrs., Group 'C'
(Emp. No. 9898) (General)
S/o Sh. Ambunidhi Pati
R/o Qr. 201, J-Block, DMRC Staff Quarters
Metro Vihar, Mukundpur, Arihant Marg,
Model Town, Delhi-110033.
6. Sh. Raj Kumar Gupta (Senior Maintainer)
(Aged about 27 yrs., Group 'C'
(Emp. No. 11471) (General)
S/o Sh. Naval Kishor Gupta
R/o -301, DMRC Staff Quarter,
Ajronda, Sector 20 B,

Faridabad, 121001 (Haryana)

...Applicants

1. (By advocate : Sh. R A Sharma)

Versus

1. Delhi Metro Rail Corporation (DMRC) Ltd.,
Through its Managing Director,
Metro Bhawan, Fire Brigade Lane,
Barakhamba Road, New Delhi-110001
2. General Manager (HR)
Delhi Metro Rail Corporation Ltd.,
Metro Bhawan, Fire Brigade Lane
Barakhamba Road, New Delhi-110001.
3. Senior Deputy General Manager (HR)
Delhi Metro Rail Corporation Ltd.,
Metro Bhawan, Fire Brigade Lane,
Barakhamba Road, New Delhi-110001
4. Sh. Kishore Kumar Bharti (General)
(Emp. No. 10260/Sr. Maintainer)
D.M.R.C. Ltd.
5. Sh. Gagandeep Singh (General)
(Emp. No. 11464/Sr. Maintainer)
D.M.R.C. Ltd.
6. Sh. Surender Saini (General)
(Emp. No.11453/Sr. Maintainer)
D.M.R.C. Ltd.
7. Sh. Sandeep Kumar (General)
(Emp. No. 11501/Sr. Maintainer)
D.M.R.C. Ltd.
8. Sh. Hem Raj Sahu (General)
(Emp. No. 13211/Maintainer)
D.M.R.C. Ltd.
9. Sh. Pravesh Giri (General)
(Emp. No. 11440/Sr. Maintainer)
D.M.R.C. Ltd.

... Respondents

(Notice to be served to the above Respondents No. 4 to 9 through Respondent No.3)

ORDER (ORAL)

Mr. Raj Vir Sharma, Member (J)

M.A. No. 4042/2017 filed for joining together is allowed.

Heard the learned counsel for the applicants. The applicants have made representations on 25.09.2017 ventilating their grievances to the respondents in their respective representations.

2. Under such circumstances, we think it will be proper to direct the respondents to decide the representations of the applicants within a specific period. Accordingly, we direct the respondents to decide the aforementioned representations of the applicants within a period of six weeks from the date of receipt of certified copy of this order.

3. O.A. is disposed of accordingly at the admission stage itself.

(Uday Kumar Varma)
Member (A)

(Raj Vir Sharma)
Member (J)

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